

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 31 & 32 OF 2017

Dated: 26th November, 2018

In the matters of:

APPEAL NO. 31 OF 2017

M/s Ramnad Renewable Energy Ltd.

.... Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Anr.

.... Respondent(s)

APPEAL NO. 32 OF 2017

M/s Kamuthi Solar Power Ltd.

.... Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list these matters for hearing on **8-2-2019**.

Court Master/PPS